

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of operational creditors (Workmen); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 01-11-2023**

S.No	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted			Amount of any mutual dues, that may be set-off	Amount of contingent claim	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?				
0											

(Amount in ₹)

